GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.2470 ANSWERED ON 13.03.2025

SWACHH BHARAT MISSION-GRAMEEN IN SURAT

2470. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the funds allocated under the Swachh Bharat Mission-Grameen (SBM-G) for Surat district since the inception of the mission;
- (b) whether the Government would provide the status of implementation of SBM-G in these districts, including the number of Individual Household Latrines (IHHLs), community toilets and solid-liquid waste management projects completed so far, if so, the details thereof;
- (c) the total number of beneficiaries in Surat parliamentary constituency have gained access to sanitation facilities under SBM-G;
- (d) whether the Government would provide the projected timeline for achieving complete Open Defecation Free (ODF) Plus status and the key challenges faced during its implementation and if so, the details thereof; and
- (e) whether the Government has conducted any evaluation of the mission's impact in these districts and if so, the details thereof along with the key findings and recommendations for improving sanitation coverage and sustainability?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) Under Swachh Bharat Mission (Grameen) [SBM(G)], funds are released to State/UT. Centre share allocated and released to the State of Gujarat under SBM(G) since 2014-15 is as under:

Rs. In crore

Financial year	Allocation	Released
2014-15	312.13	156.07
2015-16	478.22	478.22
2016-17	1302.46	751.23
2017-18	466.04	466.04
2018-19	465.83	192.92
2019-20	314.83	238.45

Financial year	Allocation	Released
2020-21	499.20	312.57
2021-22	342.73	171.37
2022-23	284.68	53.62
2023-24	109.61	109.61
2024-25	200.00	150.00
Total	4775.73	3080.10

- (b) 1,11,966 Individual Household Latrines (IHHLs) and 261 Community Sanitary Complexes (CSCs) have been constructed under SBM(G) in Surat district of Gujarat. Also 641 and 652 villages have been covered with Solid Waste Management (SWM) and Grey Water Management (GWM) respectively.
- (c) 1,11,966 Beneficiaries have been provided Individual Household Latrines (IHHLs) in Surat district under SBM(G)
- (d) It is expected that by 2025-26, all villages in Surat district will be declared Open Defecation Free (ODF) Plus (Model). The following are key challenges being faced:-
 - Capacity building of the implementing agencies and functionaries at various levels with respect to planning and implementation of SLWM activities
 - Technology solutions for various interventions
 - Coordination between different departments/organisation for convergence of resources e.g. Rural Local Bodies, Urban Local Bodies, Rural Development, Panchayati Raj, etc.
- (e) "Swachh Survekshan Grameen (SSG)- 2023-24" was conducted by the Department of Drinking Water and Sanitation (DDWS), through a third-party survey agency which carried out the assessment of household sanitation parameters, including Faecal Sludge Management (FSM), biodegradable and non-biodegradable waste management, and Grey Water Management (GWM). The main findings of SSG 2023-24 pertaining to the Surat District are:
 - 100% of surveyed households have access to Toilet
 - 15.6% households reported segregating their waste into biodegradable (organic) and non-biodegradable (inorganic) categories
 - 99% of households reported to have some arrangement in place for the disposal of Biodegradable (organic) Waste
 - 97.4% of households had some arrangement in place for disposal of greywater
 - 42.0% of villages had either exclusive or shared vehicles for the collection and transportation of solid waste
 - 19% of villages had storage and segregation sheds
 - 87.5% of villages were observed to have forward linkage for plastic waste
 - 90.0% of public places had minimal stagnant water within their premises
 - 99% of surveyed public places have access to toilet

The findings of the SSG 2023-24 were shared with the State Government and the State was requested to take the remedial measures wherever required.